



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25 January, 2023

NOTICE

Please take notice that the following matters listed in Court of Chairperson on 27.01.2023 at 02:00 PM will not be taken up. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	I.A. No. 4623 of 2022 in Comp. App. (AT) (Ins) No. 373 of 2022	Ishrat Ali Vs. The Cosmos Co-operative Bank Ltd.	27.01.2023	06.02.2023
2.	Comp. App. (AT) (Ins) No. 1043 of 2021 (PH)	Greymatter Entertainment Pvt. Ltd. Vs. Pro Sportify Pvt. Ltd.	27.01.2023	06.02.2023
3.	Comp. App. (AT) (Ins) No. 653 of 2022 (PH)	Noble Marine Metals Co WLL Vs. Kotak Mahindra Bank Ltd. & Ors.	27.01.2023	06.02.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar